

(a) whether the Andaman and Nicobar Administration has sent a proposal regarding setting up of an Agro-Industries Corporation in the Union Territory of Andaman and Nicobar Islands ; and

(b) if so, when such a proposal was received and the details of action taken in the matter ?

**THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) :** (a) No, Sir.

(b) Does not arise.

**Representation for Allotment of Land in Middle Andaman**

**3177. SHRI MANORANJAN BHAKTA :** Will the Minister of AGRICULTURE be pleased to state :

(a) whether a representation has been received from the people of Uttarayan and Kadamtala, Middle Andaman (A and N Islands) for allotment of agricultural land in nearby areas where forest clearance was done by the Forest Department ; and

(b) if so, when Government propose to release such land for allotment to the landless agriculturists ?

**THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) :** (a) No proposal from Andaman and Nicobar Administration for allotment of forest land to people of Uttarayan and Kadamtala, Middle Andaman Island, has been received.

(b) Does not arise.

**Persons Allotted Agricultural Land during 1970 in A. and N. Islands**

**3178. SHRI MANORANJAN BHAKTA :** Will the Minister of AGRICULTURE be pleased to state :

(a) whether prior to the enactment of Forest Conservation Act, some persons were allotted agricultural land during 1970 and yet physical possessions were not given as

the Ministry has not agreed to dereserve the said forest lands ;

(b) if so, the action Government propose to take to allot agricultural land for which allotment orders have already been issued during 1970 ; and

(c) whether the A and N Administration has proposed to Government for de-reservation of certain areas and if so, what action has been taken in the matter ?

**THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) :** (a) to (c). Information is being collected and will be laid on the Table of the Sabha.

**New Housing Projects Approved by HUDCO**

**3179. SHRI MOHAN LAL PATEL :** Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether the Housing and Urban Development Corporation has approved new housing projects in the country ;

(b) if so, the details thereof ;

(c) the amount earmarked and the names of the cities in Gujarat which have been covered under the scheme ;

(d) whether the work has been started and if so, the progress made so far ; and

(e) if not, the time by which the scheme will be implemented ?

**THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS, IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) :** (a) Yes, Sir.

(b) During the year 1984-85, and as on 31.7.84, HUDCO has sanctioned 165 schemes with loan assistance of the order of Rs. 71.19 crores.

(c) Under the above sanctions, the State of Gujarat has been sanctioned 14 schemes

with HUDCO loan sanction of Rs. 5.89 crores. These include six rural schemes spread over the districts of Bharuch, Mehsana, Kheda and Vadodara and eight urban schemes spread over the cities and towns of Rajkot, Kidana, Kоди, Dudhrej, Vadodara and Nadiad.

(d) and (e). The implementation of these schemes is done by the respective borrowing agencies.

#### Allocation of Central Assistance to States Under NREP

3180. SHRI CHINTAMANI JENA : Will the Minister of RURAL DEVELOPMENT be pleased to lay a statement showing :

(a) the details of the Central assistance granted to each State during the year 1983-84 under the National Rural Employment Programme ;

(b) the percentage of amount spent by the State Government during the year and the details of the work done ;

(c) whether there was low utilisation of funds under the National Rural Employment Programme and as such the progress of work is very slow ; and

(d) the steps being taken to implement this scheme fully under the 20-Point Programme in the country, particularly in the backward and Adivasi areas of the country ?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL DEVELOPMENT (SHRIMATI MOHSINA KIDWAI) :

(a) to (c). Statement-I indicating state-wise unutilised balance as on 1.4.1983, releases of Central and State share and utilisation of funds during 1983-84 is laid on the Table of the House. (Placed in Library. See No LT-8579/84). During 1983-84 Rs. 187.76 crores of Central assistance and Rs. 202.44 crores States share totalling Rs. 390.21 crores was given for this programme. Against this according to the provisional figures of expenditure received so far Rs. 393.45 crores were spent. Thus the expenditure was more

than the funds released during 1983-84.

As regards performance, during 1983-84 against the target of generation of 322.26 million mandays fixed for the year, the achievement as per provisional figures is 302 million mandays which is 93 percent of the target.

Statement-II indicating the assets created under the programme is also laid on the Table of the House. (Placed in Library. See No. LT-8579/84).

(d) Provision has been made in the guidelines to give priority to the works needed to be taken up in the areas having predominant population of Scheduled Castes/Scheduled Tribes and the areas identified as low wage pockets and minimum of ten percent of the total outlay is earmarked for works exclusively for the benefit of this section.

#### Import of Coconut Oil

3181. SHRI K. MALLANNA : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether Government have decided to import limited quantities of coconut oil to arrest the domestic price of this item following a fall in coconut production ;

(b) if so, the details regarding the production of coconut during the last three years, State-wise ;

(c) the programme as well as quantity Government have decided to import ; and

(d) the consumption of coconut oil at present in the country ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (DR. M.S. SANJEEVI RAO) : (a) Yes, Sir.

(b) State-wise production of coconut during the last three years is as follows :